

(ii) INSTALLATION OF AUTO-TELEPHONE EXCHANGE AT SAVARKUNDLA.

SHRI NAVIN RAVANI (Amreli) : The building for the Auto-Exchange at Savarkundla is ready since two months. The equipment for the proposed Auto-Exchange has already been received at Ahmadabad. But for reasons not known, the execution of installation of work of Auto Exchange at Savarkundla has not yet been taken in hand. Due to this lay the public face a lot of difficulties with the present manual exchange. Moreover, pending demands for new telephone, connections cannot be met as the capacity of the local exchange is exhausted.

The trunk call traffic from Savarkundla to Bombay, Surat, Baroda, Rajkot, Amreli is badly delayed or cancelled as there are no direct stable channels to the above stations. At the time of commissioning of wideband Microwave system on Rajkot—Amreli—Bhavangar route and Bhavanagar—Ahmedabad route, the following new circuits be allotted to Savarkundla :

- (1) Savarkundla—Rajkot—dialing circuits.
- (2) Savarkundla—Amreli—No delay and dialing circuits.
- (3) Savarkundla — Bombay—dialing circuits.
- (4) Savarkundla—Surat—dialling circuits.
- (5) Savarkundla — Baroda — dialing circuits.

(iii) FUNDS FOR A BROAD-GAUGE LINE FROM KULTIPURAM TO TRICHUR VIA GURUVAYOOR

SHRI V. S. VIJAYARAGHAVAN (Palghat) : The demand for a broad gauge line from Kuttippuram to Trichur via Guruvayoor is a long standing one. The above demand was raised taking also into account the requirements of thousands of devotees who visit the famous Srikrishna temple at Guruvayoor. Considering this,

the Central Government had carried out a survey of this line. However, no amount has so far been provided in the budget for its construction. Thus, a long standing dream of the people of this area for this line has not been fulfilled.

Guruvayoor is one of the major pilgrim centres in the South and a large number of devotees from different parts of the country come and offer worship in this temple. So, a railway line in this area would no doubt be a profitable one. Besides, it would promote the overall economic development of the State.

Therefore, I would request the Government to make necessary allocation in the next budget and start the construction of this line without any further delay.

(iv) NEED TO CONSTITUTE A JOINT CONTROL BOARD OF RAJASTHAN AND MADHYA PRADESH TO CONTROL THE JOINT HYDRO-ELECTRIC/IRRIGATION PROJECT.

श्री कालीचरण शर्मा (भिड) : सभापति महोदय, गांधी सागर बांध का निर्माण मध्य-प्रदेश व राजस्थान के संयुक्त प्रयासों से वर्ष 1961 में किया गया। इस योजना से दोनों राज्यों में 2,22 लाख हेक्टर भूमि की सिंचाई तथा 23,000 किलोवाट विद्युत उत्पादन की क्षमता वाली 5 इकाइयां लगाई गई हैं। योजना में संग्रहित जल 3.2 मिलियन एकड़ फुट का बराबर-बराबर हिस्सा मध्यप्रदेश एवं राजस्थान को मिलना निश्चित हुआ था।

मध्यप्रदेश को राणा प्रताप एटामिक पावर प्लांट द्वारा उत्पादित विद्युत का कोई हिस्सा प्राप्त नहीं होता है।

चम्बल नियंत्रण मण्डल के संविधान के अनुसार सिंचाई के अतिरिक्त प्राप्त राजस्व को दोनों राज्यों में अर्थात् मध्य प्रदेश व राजस्थान ]

में बराबर-बराबर विभाजित किया जाना चाहिए परन्तु मध्य प्रदेश को यह लाभ अभी तक प्राप्त नहीं हुआ है।

मध्य प्रदेश द्वारा भानपुर नहर, चल्तू एवं मौरवन व्यय-वर्तन योजनाएं प्रस्तावित की गई थीं, जिन पर राजस्थान सरकार का अनुमोदन अभी तक अप्राप्त है।

गांधी सागर बांध की मध्य प्रदेश एवं राजस्थान की संयुक्त योजना पर केवल राजस्थान का नियंत्रण होने के कारण मध्य प्रदेश के भिड, मुरैना जिले में करोड़ों की लागत से बनी नहर प्रणाली की लागत पानी न मिलने के कारण व्यर्थ हो गई और वह उपजाऊ भूमि व्यर्थ गई जिस पर नहर बनाई गई। एतएव केन्द्र सरकार इस सांभी योजना के लिए केन्द्र के साथ दोनों राज्यों का संयुक्त नियंत्रण बोर्ड नियत करे ताकि मध्य प्रदेश को उसके वास्तविक हक व हिस्से से वंचित न किया जा सके।

(v) QUICK TRANSPORTATION OF BETEL LEAVES FROM DIFFERENT STATIONS OF WEST BENGAL

SHRI SATYAGOPAL MISRA (Tamluk) : The betel leaf growers of West Bengal, under the banner of West Bengal, Rajya Panchasi Samiti, have been agitating all over the State demanding quicker transportation of the betel baskets.

West Bengal grows 2/3 of the total betel leaves of our country, and the leaves grown there are also of a very high quality. Being highly perishable goods, the leaves require quickest transportation by the railways. So, arrangements must be made for speedy despatch of the leaves from Howrah, Sealdah, Srerampore, Sheoraphuli stations on the Eastern Railway and Uluberia, Bagnan, Mecheda and Panskura stations on the South-Eastern Railway, these being very important points on their transportation route. Stoppages of the following trains with boking facilities at the stations mentioned below should be arranged a forthwith ;—

(a) 134 Up Ahmedabad Exp. at Mecheda; (b) 29 Up Bombay Exp. at Bagnan and Uluberia; (c) 9 Up Doon Exp. at Srerampur and Shepraphuli and (d) 463 Up Hatia Fast Passenger at Bagnan. Alongwith this, adequate booking facilities for the betel baskets should be made in Up-Down Hatia Fast Passenger, Up-Dn. Puri Passenger, Up-Dn. Rourkela Exp., 49 Up Amritsar Exp., 83/101 Up A/C Exp. and I Up Kalka Mail.

I do, therefore, urge upon the Government of India, the Ministry of Railway to adopt all necessary measures for the quicker transportation of betel baskets from different stations of West Bengal to the different parts of our country.

(vi) NON-PAYMENT OF INTERIM RELIEF TO EMPLOYEES OF SALAS HYDRO-ELECTRIC PROJECT.

DR. KARAN SINGH (Udhampur) : The Salal Hydro-Electric Project in Jammu is one of the most important projects in hand, which when completed will provide power to large areas of North India. Work on the Project started in 1970, and the project has been directly under the Government of India. The employees of Salal Project have been drawing pay and allowances according to the Central Government rates.

For some reasons, the *interim relief* announced by the Government of India with effect from June 1983 has not been paid to the employees of the Salal Hydro-Electric Project. This has caused a great deal of justifiable resentment among the employees who have resorted to a chain hunger strike with effect from 27th October, 1983. Several weeks have elapsed but no action has been taken on their genuine demands.

I would urge the Ministry of Energy to look into this matter immediately and ensure that the relief is paid to these employees.

(vii) NEED TO DECLARE BAIRWA COMMUNITY AS SCHEDULED CASTE.

श्री सत्यनारायण जटिया (उज्जैन) :